

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH COURT-II

6. C.P.(IB)-3908(MB)/2018

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2021**

NAME OF THE PARTIES: - Ganpati Industrial Pvt Ltd
Vs
Larsen & Toubro Ltd.

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Mr. Jeetendra Ranawat appears for the Operational Creditor. Ld. Counsel Mr. Rashid Boatwalla along with Ms. Sharanya Shivraman appeared for the Corporate Debtor. Ld. Counsel for the Operational Creditor sought some time to take appropriate instructions. The matter is listed after the pandemic for the first time. Since both the parties have appeared issue of court notice is dispensed with. List the matter on **03.03.2021**.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 19th day of Feb 2021
JD